

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 71 of 2013

Dated : 14th April , 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd.**

... Appellant(s)

Versus

Mahya Pradesh Electricity Regulatory CommissionRespondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree
Ms. Poorva Sahegal**

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel
for the Appellant.

Post the matter for further hearing on **01.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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